

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF LARK LOGISTICS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	LARK LOGISTICS PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	31.08.2006
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies-Delhi
4.	Corporate Identification No. of Corporate Debtor	U63090DL2006PTC152804
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: 519, 5th Floor, 12 Osian Building, Nehru Place, New Delhi-110019, India
6.	Insolvency commencement date in respect of Corporate Debtor	20.06.2022 (Order received on 23.06.2022)
7.	Estimated date of closure of insolvency resolution process	20/12/2022 i.e. 180 days from the date of receiving of Order Copy
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Pramod Kumar Gupta Reg.No. IBBI/IPA-001/IP-P01329/2018-2019/12075
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: B-1/10, Lower Ground Floor, Hauz Khas ,South,New Delhi, National Capital Territory of Delhi- 110016 E-mail: variety.financial@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: B-1/10, Lower Ground Floor. Hauz Khas, South New Delhi, National Capital Territory of Delhi-110016 E-mail: cirp.larklogistics@gmail.com
11.	Last date for submission of claims	07.07.2022 i.e. 14 days from the date of receiving of Order copy.
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	No class of Creditor could be determined at this stage
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: B-1/10, Lower Ground Floor, Hauz Khas, South New Delhi, National Capital Territory of Delhi-110016

Notice is hereby given that the Hon'ble National Company Law Tribunal Delhi Bench has ordered the commencement of a corporate insolvency resolution process of the Lark Logistics Private Limited on 20.06.2022.

Pramod



The creditors of Lark Logistics Private Limited, are hereby called upon to submit their claims with proof on or before 07.07.2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

The submission of proof of claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of following specified forms:

Form B for claims by Operational Creditors except Workmen and Employees;

Form C for claims by Financial Creditors;

Form CA for claims by Financial Creditors in a Class (under the Real Estate Project)

Form D for claims by workmen and Employees;

Form E for claims by Authorized Representatives of Workmen and Employees

Form F for claims by Creditors other than Financial Creditors and Operational Creditors.



Pramod Kumar Gupta
Interim Resolution Professional
Reg. No. IBBI/IPA-001/IP-P01329/2018-2019/12075

Date: 24.06.2022

Place: Delhi

Cholamandalam Investment and Finance Company Limited
Corporate Office: No.2, Dare House, 1st Floor, NSC Bose Road, Chennai – 600 001.
Branch Office : 1st & 2nd Floor, Plot No.6, Main Pusa Road, Karol Bagh, New Delhi - 110 005. **Sudhir Tomar M.No. 9818460101**

PUBLIC NOTICE FOR AUCTION CUM SALE (To be treated as notice u/s 8(6))

Pursuant to taking possession of the secured asset mentioned hereunder by the Authorized Officer of Cholamandalam Investment and Finance Company Limited, under the **Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002** for the recovery of amount due from borrower/s, offers are invited by the undersigned in sealed covers for purchase of immovable property, as described hereunder, which is in the Possession on, **'As is where is basis' 'As Is What Is Basis' and 'Whatever Is There Is Basis'** particulars of which are given below:-

S.N.	Borrower(s) / Co-Borrower (s)	Demand Notice Date and Amount	Description of the Immovable property	Reserve Price	Earnest Money Deposit	Total Loan Outstanding	Type of Possession
1.	Loan A/c No. No. X0HEDEHE0000239351) 1. ABHIMANYU SINGH, At: House No 31 Block G 1st Floor Palam Vihar Gurgaon, Haryana-122001. 2. TRINITY EDUCATION SERVICES PVT LTD, At: NO 1 3RD FLOOR, JIRISHNA MARKET KALKAJI, NEW DELHI-110019. 3. AJAY SINGH CHAUHAN, At: House No 31 Block G 1st Floor Palam Vihar Gurgaon, Haryana-122001.	05-10-2020 1,94,21,051.30/- [Rupees One Crore Ninety Four Lakh(s) Twenty One Thousand Fifty One & Paise Thirty Only]	PREMISES/UNIT NO.FF-5 MEASURING 912.78 SQ.FTS IN BLOCK-C, SITUATED AT 'OMEX PLAZA' VILLAGE FAZILPUR, JHASRA & GHASOLA, SOHNA ROAD. GURGAON;	Rs.35,00,000/- [Rupees Thirty Five Lakh(s) only]	Rs.3,50,000/- [Rupees Three Lakh Fifty Thousand Only]	Rs. 2,28,82,830.44/- (Rupees Two Crore Twenty Eight Lakh Eighty Two Thousand Eight Hundred Thirty And Paise Four Four Only) as on 21-06-2022	PHYSICAL
2.	Loan A/c No. No. X0HEDE00002952967, X0HEDE00003075056, HE02DET0000004155) 1. RAHUL GARG 2. NIKHIL GARG 3. SUNITA 4. CHANDER BHAN 1 to 4 Above At: H.NO A-30/2 SHASTRI MARG GALI NO.1 MAUJPUR DELHI ,NEW DELHI -110053 5. RAHULTRADERS At: A-31/7-C MAIN ROAD MAUJPUR NORTH EAST DELHI ,NEW DELHI- 110053	13.09.2021 1,08,10,247.09 [Rupees One Crore Eight Lakh(s) Ten Thousand Two Hundred Forty Seven & Paise Nine Only]	All that piece and parcel of the property bearing No. A-30/2, area measuring 80 sq.yds built on Old Plot No. A-31/4, out of Khasra No.384/2(2-7), situated at Village Maujpur, in the abadi of Shastri Marg, Gali No.01, Maujpur, Illaqa Shahdara Delhi which is bounded as under East - Property of Sh Shyam Singh, West - Property of Tilak Ram, North - Gali 10'ft, South - Property of Other's	Rs. 99,00,000/- [Rupees Ninety Nine Lakh(s) only]	Rs.9,90,000/- [Rupees Nine Lakh Ninety Thousand Only]	Rs. 1,22,85,147.81/- (Rupees One Crore Twenty Two Lakh Eighty Five Thousand One Hundred Forty Seven And Paise Eight One Only) as on 21-06-2022	PHYSICAL
3.	Loan A/c No. X0HEEDL00002737028, X0HEEDL00002837338 and X0HEEDL0000220746.) 1. LAXMAN TANWAR At: H.N-16, TIGHRA SEC-57, GURGAON, HARYANA-122001 2. RAJESH B @ RAJESH 3. KAVITA S @ KAVITA 4. RAJANI R @ RAJANI 5. MAYA T @ MAYA 2 TO 5 AT: H.N-16, TIGHRA SEC-57, GURGAON, HARYANA-122003 6. FLEX FITNESS GROUP At: SHOP NO-2, TIGHRA SEC-57 GURGAON, HARYANA-122003 7. BRAHM PAL At: H.N-16, TIGHRA SEC-57, GURGAON, HARYANA-122003	17.03.2022 Rs. 1,04,69,714.28/- [Rupees One Crore Four Lakh(s) Sixty Nine Thousand Seven Hundred Fourteen & Paise Twenty Eight Only]	All that piece and parcel of the property bearing House New No.16, Out of Khewat Khata No.84/92 Musthli No.16 Kila No.3/1 (1-3), 4/2 Min (4-12), area measuring 1 Kanal-8 Marla 7 Sarsai, (870 Sq. Yds.) Village Tigra Tehsil & Distt. Gurugram, Haryana, hereinafter referred to as "the said property".	Rs.1,70,00,000/- [Rupees One Crore Seventy Lakh(s) only]	Rs.17,00,000/- [Rupees Seventeen Lakh Only]	Rs. 1,13,67,044.58/- (Rupees One Crore Thirteen Lakh Sixty Seven Thousand Fourty Four and Paise Five Eight Only) as on 21-06-2022	Symbolic
4.	Loan A/c No. X0HEEDL0001653016.) 1. MANOJ KUMAR SHARMA At: DC-822, DABUA COLONY, FARIDABAD, FARIDABAD- 121001 2. NEELAM SHARMA At: DC-822, DABUA COLONY FARIDABAD- 121001	12.06.2021 Rs. 48,11,405.52 [Rupees Forty Eight Lakh(s) Eleven Thousand Four Hundred Five & Paise Fifty Two Only]	ALL THAT PIECE AND PARCEL OF HOUSE NO. DC822(OLD NO.95) ADMEASURING 150 SQ.YDS SITUATED IN THE LAYOUT PLAN OF VAKAMAJJADABUA, TEHSIL&DISTRICT FARIDABAD, HARYANA.	Rs.26,00,000/- [Rupees Twenty Six Lakh(s) only]	Rs.2,60,000/- [Rupees Two Lakh Sixty Thousand Only]	Rs. 57,56,352.82/- (Rupees Fifty Seven lakh Fifty Six Thousand Three Hundred Fifty Two And Paise Eight Two Only) as on 21-06-2022	Symbolic
5.	Loan A/c No. X0HEDEHE00001372856) 1. LATE RAMANAND GUPTA 2. REETA GUPTA 3. PARUL GUPTA 4. CHANCHAL GUPTA 5. MUKESH GUPTA 6. M/S. ANAND BROTHERS 7. DEEPAK GUPTA 8. YOGESH GUPTA 9. M/S. JEEVAN RAM RAMANAND All Above At: PLOT NO.II-A-164 NEHRU NAGAR, GHAZIABAD, U.P.- 201001	26.09.2018 Rs. 1,21,80,580.62 [Rupees One Crore Twenty One Lakh(s) Eighty Thousand Five Hundred Eighty & Paise Sixty Two Only]	PROPERTY ADMEASURING 167.45 SQ.MTRS. BEARING PLOT NO. IIA/164, SITUATED AT NEHRU NAGAR, GHAZIABAD, U.P.	Rs.1,40,00,000/- [Rupees One Crore Forty Lakh(s) only]	Rs.14,00,000/- [Rupees Fourteen Lakh Only]	Rs. 1,54,88,903.26 /- (Rupees One Crore Fifty Four Lakh Eighty Eight Thousand Nine Hundred Three And Paise Two Six Only) as on 21-06-2022	Symbolic
6.	Loan A/c No. X0HEDE00001948896) 1. BISWAJIT PAUL 2. BASANTI PAUL 1 and 2 At: 4/4406 GALI NO-4 AJIT NAGAR GANDHI NAGAR, NEW DELHI-110033 3. M/S PAUL MFG WORKS At: IX/4656 GALI NO-2 WEST SEELAMPUR AJIT NAGAR , NEW DELHI-110031 4. DURGA PARSAD SAMANTA At: 9/5562 GALI NO-8, OLD SEELAMPUR GANDHI NAGAR, NEW DELHI	10.06.2021 Rs. 49,550,23.78 [Rupees Forty Nine Lakh(s) Fifty Five Thousand Twenty Three & Paise Seventy Eight Only]	LAND ADMEASURING 37.5 SQ.YDS, (SAID PORTION) PART OF PROPERTY NO. IX/4609, ADMEASURING 75 SQ. YDS, OUT OF KHASRA NO. 164 & 165, SITUATED AT ABADI GALI NO-4, AJIT NAGAR, GANDHI NAGAR, IN THE AREA OF VILLAGE SEELAMPUR ILLAQA SHAHDARA, DELHI- 110031; WHICH IS BOUNDED AS UNDER:- EAST: OTHERS PROPERTY, NORTH: OTHERS PROPERTY, WEST: GALI, SOUTH: OTHERS PROPERTY	Rs.33,00,000/- [Rupees Thirty Three Lakh(s) only]	Rs.3,30,000/- [Rupees Three Lakh Thirty Thousand Only]	Rs. 59,45,002.83 /- (Rupees Fifty Nine Lakh Forty Five Thousand Two And Paise Eight Three Only) as on 21-06-2022	Physical
7.	Loan A/c No. No. X0HEDEI00003010238, HE02DEI0000005490, X0HEDEI00003192410, X0HEDEI00003010234, HE02DEI0000003288, X0HEDEI00003192176) 1. DIGITAL RETAIL At: 97, 2ND FLOOR, BAJAJ HOUSE, MARKET, SOUTH DELHI, DELHI – 110019. 2. NEERAJ JAJU At: 2ND FLOOR, 97, BAJAJ HOUSE, MARKET, SOUTH DELHI, DELHI – 110019. 3. SHREE NARSINGH EDUCATION CONSULTING PRIVATE LIMITED at: PLOT NO-45 PARKING BLK-BQ, MARKET, North West Delhi, Delhi – 110088 4. ANURAV JAJU At: HOUSE NO-E-122,2ND FLOOR, GREATER KAILASH-1, NEWDELHI-110048 5. RITU JAJU At: 122, 2ND FLOOR, E-BLOCK, G K 1, GREATER KAILASH, NEWDELHI-110048. 6. SARLA SARDA, At: BQ-45, Shalimar Bagh, New Delhi-110088.	17.01.2022 Rs. 4,77,00,371.11 [Rupees Four Crore Seventy Seven Lakh(s) Three Hundred Seventy One & Paise Eleven Only]	Property No.1: School Site Nursery School (NS-02) area measuring 0.277 Acres (1340.68 Sq.Yds) with constructed area 8687 Sq.ft , situated in Block-H, South City-II, Phase-I, Sector-49, Gurgaon which is bounded as under, East – Road, West – RPS School, North – Ram Rahim Ashram, South – Vacant Plot Property No.2 : Entire Second Floor (without Terrace Rights), of Property bearing No.E-122 area measuring 208 sq.yds, Block -E, situated at Greater Kailash Part-I, New Delhi which is bounded as under, East – Plot No. E-122 A, West – Plot No. E-120 , North – S.Road, South – Road	Rs.3,35,00,000/- [Rupees Three Crore Thirty Five Lakh(s) only]	Rs.33,50,000/- [Rupees Thirty Three Lakh Fifty Thousand Only]	Rs. 4,99,16,468.62/- (Rupees Four Crore Ninety Nine Lakh Sixteen Thousand Four Hundred Sixty Eight and Paise Sixty Two Only) as on 30.04.2022	Symbolic
8.	Loan A/c No. X0HEEDL00001427100 & X0HEDE00001922085) 1. LATE ASHWANI KUMAR AHUJA THROUGH ITS LEGAL HEIR (DETAIL UNKNOWN) 2. SHAMMI AHUJA 3. KEWAL AHUJA 4.AHUJA CEMENT AGENCY All Above At: I-35 GALI NO-34 MAHENDRA PARK ADARSH NAGAR, NEW DELHI - 110033	08.11.2021 Rs. 1,18,22,640.6 [Rupees One Crore Eighteen Lakh(s) Twenty Two Thousand Six Hundred Forty and Paise Sixt Only]	ALL THAT PIECE AND PARCEL OF THE PROPERTY MEASURING HALF PORTION OF PLOT I-35, MEASURING 100 SQ. YDS. OUT OF KHASRA NO.68, SITUATED IN THE AREA OF VILLAGE -SARAI PEPPAL THALA, NOW ABADI KNOWN AS MAHINDRA PARK,DELHI	Rs. 1,25,00,000/- [Rupees One Crore Twenty Five Lakh(s) only]	Rs. 12,50,000/- [Rupees Twelve Lakh Fifty Thousand Only]	Rs. 1,23,83,401.09/- (Rupees One Crore Twenty Three Lakh Eighty Three Thousand Four Hundred One and Paise Nine Only) as on 23.02.2022	Symbolic
9.	Loan A/c No. X0HEEDL00001427100 & X0HEDE00001922085) 1. MAN MOHAN SINGH 2. JYOTI SINGH Above at: HOUSE NO-94/23, PLOT NO-1,2,3, DELHI-110084	31.07.2020 Rs.1,83,43,041.67 /- [Rupees One Crore Eighty Three Lakh(s) Forty Three Thousand and Forty One and Paise Sixty Seven Only]	Plot No.1 (Measuring 500 Sq. Yds. Khasra No. 94/23), Block-B-, Baba Colony, Delhi	Rs. 1,20,00,000/- [Rupees One Crore Twenty Lakh(s) only]	Rs. 12,00,000/- [Rupees Twelve Lakh Only]	Rs. 1,60,46,365.71 (Rupees One Crore Sixty Lakh Forty Six Thousand Three Hundred Sixty Five and Paise Seventy One Only) as on 25.06.2022	Symbolic
10.	Loan A/c No. X0HEEDL00001501693) 1. SOU KUMAR At: H.NO. 1/45, GULAB VATIKA LONI, Uttar Pradesh – 201102 Also At: PROPERTY NO. D-774, PLOT NO.593 GALI NO.3, ASHOK NAGAR, SHAHDARA DELHI – 110029 Also At: BEARING NO. 92-A, GALI NO.5, VILLAG BEHTA HAZIPUR COLONY, GULAB VATIKA LONI, UTTAR PRADESH - 201102 2. INDRESH At: H.No. 1/45, GULAB VATIKA LONI, UTTAR PRADESH- 201102	14.12.2018 Rs. 1,40,19,379.12/- [Rupees One Crore Forty Lakh(s) Nineteen Thousand Three Hundred Seventy Nine & Paise Twelve Only]	BEARING NO.D-774 BUILT ON PLOT NO. 593 AREA ADMEASURING 100 SQ.YDS. OUT OF TOTAL 200 SQ.YDS. OUT OF KHASRA NO.660 BLOCK-C-SITUATED AT VILLAGE SABOLI ABADI KNOWN AS GALI NO.3 ASHOK NAGAR ILLAQA SHAHDARA DELHI BEARING NO.92-A AREA ADMEASURING 140 SQ.YDS. OUT OF KHASRA NO. 821/2/1 SITUATED IN THE AREA OF VILLAGE BEHTA HAZIPUR COLONY KNOWN AS GALI NO.5 HANUMAN KHAND GULAB VATIKA PARGANA LONI TEHSIL & DISTRICT GHAZIABAD UTTAR PRADESH	Rs.94,00,000/- [Rupees Ninety Four Lakh(s) only]	Rs.9,40,000/- [Rupees Nine Lakh Forty Thousand Only]	Rs. 1,85,33,853.88/- (Rupees One Crore Eighty Five Lakh Thirty Three Thousand Eight Hundred Fifty Three And Paise Eighty Eight Only) as on 21-06-2022	Symbolic
11.	Loan Account No. - X0HEEDL00002593577 and HE02EDL0000001629) Borrower & Co-Borrowers:- 1. ASHWINI KUMAR LEGAL HEIR BEING SON OF LATE YOGENDRA PRASAD 2. ASHWINI KUMAR LEGAL HEIR BEING SON OF LATE PRATIMA PRASAD 3. ASHWINI KUMAR Above At: Plot No.58, Pocket-P-4, NHPC Society, Near Jalvayu Vihar Appt., Greater Noida, Uttar Pradesh – 201310 Also, at :- A-42, 2nd Floor, Sec-63, Noida, Uttar Pradesh – 201301 Also, at:- 319- E, Saket Colony, Azabpur Kalan, Dehradun-248001 Also at: 18724, COMX-AVENUE SARATEGA, CA-095070, CALIFORNIA, USA. Email id- kumarashwini@gmail.com 4. ASTIN TECHNOLOGY PVT LTD (service through its Principal officer) At: Plot No.58, Pocket-P-4, NHPC Society, Near Jalvayu Vihar Appt., Greater Noida, Uttar Pradesh – 201310 Also, at :- ASTIN TECHNOLOGY PVT LTD (service through its Principal officer) 319- E, Saket Colony, Azabpur Kalan, Dehradun-248001 Also at: Registered Address: ASTIN TECHNOLOGY PVT LTD H-9/9, First floor, Malviya Nagar, New Delhi-110017 Registered email: yprasad45@gmail.com 5. PRASAD AGRICO INDUSTRIES PVT LTD (Service Through Its Principal Officer) At: Plot No.58, Pocket-P-4, NHPC Society, Near Jalvayu Vihar Appt., Greater Noida, Uttar Pradesh – 201310 Also, at:- 319- E, Saket Colony, Azabpur Kalan, Dehradun-248 001 Also at:- Registered Address Flat no 102, Suresh Apartment North S.K Puri Patna Patna, Bihar- 800013 Registered email- kumarashwini@gmail.com	16.03.2022 Rs. 7,67,50,991.74/- [Rupees Seven Crore Sixty Seven Lakh(s) Fifty Thousand Nine Hundred Ninety One & Paise Seventy Four Only]	PROPERTY: -1 All that piece and parcel of the Unit No.58 at NHPC Executives Sahkari Avas Samiti Ltd in Plot No.6, Sector- P-4 having area of 356.730 Sq.Mtrs at Greater Noida, District Gautam Budh Nagar, Uttar Pradesh PROPERTY: -2 All that piece and parcel of the land khatouni No.1137 (according to khatouni 1417 to 1422 fasil) bearing no. 561 da (Old Khasra No.319 min) Area Measuring 0.095 Hecters (or 0.235 Acre) (Schedule A) Land Khatouni Khata No. 1243 (according to khatouni no.1417 to 1412 fasil) bearing 561 da (Old khasra No.319 min) Area Measuring 0.095 Hectare or 950 sq mtrs (or 0.235 Acre) (Schedule B) & Khatouni khata No.1138 (according to khatouni 1417 to 1422 fasil) bearing khasra no.561 gha(Old khasra No.319 min) area measurinif 0.154 Hectare or 0.38 Acre (But the Inserted area in the revenue record is 0.1140 Hectare) (Schedule C) situated at Mauza Ajabpur Kalan, Pargana Central Doon, Distt Dehradun(Uttarakhand)	Rs. 5,60,00,000/- [Rupees Five Crore Sixty Lakh(s) only]	Rs.56,00,000/- [Rupees Fifty Six Lakh Only]	Rs. 7,67,50,991.74/- (Rupees Seven Crore Sixty Seven Lakh(s) Fifty Thousand Nine Hundred Ninety One & Paise Seventy Four Only) as on 15.03.2022	Symbolic

1. Last Date of Submission of Sealed Bid/Offer in the prescribed tender forms along with EMD and KYC of is 28.07.2022 within 5.00 Pm at the Branch Office:- 1st & 2nd Floor, Plot No.6, Main Pusa Road, Karol Bagh, New Delhi - 110 005. mentioned herein.Tendres that are not filled up or Tendres received beyond last date will be considered as invalid tender and shall accordingly be rejected. No interest shall be paid on the EMD.
2. Date of Opening of the Bid/Offer (Auction Date) for Property is 29.07.2022 at the above mentioned branch office address at 10.00 A.M. The tender will be opened in the presence of the Authorised Officer.
3. Date of Inspection of the Immovable Property is on 25.07.2022 between 10.00 am to 3.30 pm.
4. Further Interest will be charged as applicable, as per the Loan Agreement on the amount outstanding in the notice and incidental expense, costs, etc., is due and payable till its realization.
5. The notice is hereby given to the Borrower/s and Co-Borrower/s, to remain present personally at the time of Auction and they can bring the intending buyers/purchasers for purchasing the immovable property as described herein above, as per the particulars of Terms and Conditions of Sale.
6.The Borrower(s)/Co-Borrower(s) are hereby given 30 DAYS SALE UNDER THE SARFAESI ACT, 2002 to pay the sum mentioned as above before the date of Auction falling which the immovable property will be auctioned and balance, if any will be recovered with interest and costs. If the Borrower pays the amount due to Cholamandalam Investment and Finance Company Limited, in full before the date of sale, auction is liable to be stopped.
7. The detail terms and conditions of the auction sale are incorporated in the prescribed tender form. Tender forms are available at the above mntioned branch office.
8. The Immovable property will be sold to the highest tenderer. However the Authorised Officer reserves the absolute discretion to allow inter se bidding, if deemed necessary. The property as mentioned will not be sold below Reserve Price.
9.Cholamandalam Investment and Finance Company Limited is not responsible for any liabilities whatsoever pending upon the property as mentioned above. The property shall be auctioned on 'As is Where is Basis', 'As is What is Basis', and 'Whatever is There is Basis'.
10.The Total Loan Outstanding amount is not the loan foreclosure amount. All other charges (if any) shall be calculated at the time of closure of the loan.
11.The Demand Draft Should be made in favor of 'Cholamandalam Investment and Finance Company Limited' Only.
For further details, contact the Authorised Officer, at the above mentioned Office address.

Place: DELHI, NCR Date : 26-06-2022
Sd/- Authorised Officer Cholamandalam Investment and Finance Company Limited

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF LARK LOGISTICS PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of Corporate Debtor	LARK LOGISTICS PRIVATE LIMITED
2. Date of Incorporation Of Corporate Debtor	31.08.2006
3. Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar of Companies-Delhi
4. Corporate Identification No. Of Corporate Debtor	U63090DL2006PTC152804
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered office: 519, 5th Floor, 12 Osiar Building, Nehru Place, New Delhi-110019, India
6. Insolvency commencement date in respect of Corporate Debtor	20.06.2022 (Order received on 23.06.2022)
7. Estimated date of closure of insolvency resolution process	20/12/2022 i.e. 180 days from the date of receiving of Order Copy
8. Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Pramod Kumar Gupta Reg.No. IBSI/IPA-001/IP-P01329/2018-2019/12075
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: B-1/10, Lower Ground Floor, Hauz Khas South, New Delhi, National Capital Territory of Delhi- 110016 E-mail: variety.financial@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: B-1/10, Lower Ground Floor, Hauz Khas South New Delhi, National Capital Territory of Delhi- 110016 E-mail: cirp.larklogistics@gmail.com
11. Last date for submission of claims	07.07.2022 i.e. 14 days from the date of receiving of Order copy
12. Classes of creditors, if any, under clause (b) of sub-section (8a) of section 21, ascertained by the Interim Resolution Professional	No class of Creditor could be determined at this stage
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available.	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: B-1/10, Lower Ground Floor, Hauz Khas, South New Delhi, National Capital Territory of Delhi-110016

Notice is hereby given that the Hon'ble National Company Law Tribunal Delhi Bench has ordered the commencement of a corporate insolvency resolution process of the Lark Logistics Private Limited on 20.06.2022.
The creditors of Lark Logistics Private Limited, are hereby called upon to submit their claims with proof on or before 07.07.2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in their form, by post or by electronic means.
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. Not Applicable
Submission of false or misleading proofs of claim shall attract penalties.
The submission of proof of claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016. The proof of claims is to be submitted by way of following specified forms:
Form B for claims by Operational Creditors except Workmen and Employees; Form C for claims by Financial Creditors; Form CA for claims by Financial Creditors in a Class (under the Real Estate Project) Form D for claims by workmen and Employees; Form E for claims by Authorized Representatives of Workmen and Employees; Form F for claims by Creditors other than Financial Creditors and Operational Creditors.

Sd/- Pramod Kumar Gupta
Interim Resolution Professional
Date: 24.06.2022
Place: Delhi
Reg. No. IBSI/IPA-001/IP-P01329/2018-2019/12075

POSSESSION NOTICE
(As per Appendix IV read with rule 8(1) of the Security Interest Enforcement Rules, 2002)

DCB BANK

Undersigned the Authorized Officer of the DCB Bank Limited under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(2) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice under section 13(2) of the said Act, 2002, calling upon the borrowers / co-borrowers as mentioned in column no. 3 to repay the amount mentioned in the said Demand Notice within 60 days from the date of receipt of the said notice.

Sr. No.	Loan Account	Borrower / Co-Borrower	Date of Symbolic Possession
1	DRBLAMB00483455	Dinesh Sudan, Manish Kumar, Pooja Sharma	21/6/2022
Date of Demand Notice & Amount in demand Notice (Rs.): 04-09-2021 & Rs. 689998.39/-			
Description of Secured Assets: H. N. 2271, Subhash Nagar, Baldev, Ambala - 134007 Haryana			
2	DBLAINE00469391	Vijay Kumar, Ritu Devi	21/6/2022
Date of Demand Notice & Amount in demand Notice (Rs.): 04-09-2021 & Rs. 646511.40/-			
Description of Secured Assets: Land Measuring 2.5 Marla, House In Village Garhi Jattan Tehsil Indri Distt Karnal Karnal - 132041 Haryana			
3	DRBLKAN00485942	Kuldeep Singh, Mandeeep Kaur	21/6/2022
Date of Demand Notice & Amount in demand Notice (Rs.): 14-01-2022 & Rs. 562391.36 /-			
Description of Secured Assets: Gali No. 7, Durga Durga Basti, Phooosgarh Road, Karnal, Karnal - 132001, Haryana			
4	DRBLPUC00460224	Ramesh Kumar, Mrs. Bhagwati	21/6/2022
Date of Demand Notice & Amount in demand Notice (Rs.): 20-01-2020 & Rs. 1144135.95/-			
Description of Secured Assets: 2960 Singhpura Colony, Barara Ambala Barara - 133201 Haryana			
5	DRBLAMB00444146	Rajiv Kumar, Mrs. Neelam	21/6/2022
Date of Demand Notice & Amount in demand Notice (Rs.): 04-09-2021 & Rs. 1973432.60/-			
Description of Secured Assets: H. No. 26A, Situated at new Janakpuri Ambala Cantt Ambala - 133001, Haryana			
6	DRHLKAN00492914	Anil Kumar, Mrs. Neelam	21/6/2022
Date of Demand Notice & Amount in demand Notice (Rs.): 17-11-2021 & Rs. 1755997.32/-			
Description of Secured Assets: Khata No. 1086/2305, Khasra No. 10176/4438 5-16 new bahadur chand colony ward no. 16 Gali No. 6 shivji colony Karnal , Karnal 132001 Haryana			
7	DBLARAPO0523592	Balvinder Singh, Kulwant Kaur, Gurmeet Singh	22/6/2022
Date of Demand Notice & Amount in demand Notice (Rs.): 25-10-2021 & Rs. 2453270/-			
Description of Secured Assets: Property on land measuring 17 marla or 510 sq. yard , house situated at vill. Bappa behind school tehsil radaur Yamunanagar 135001 Haryana.			
8	DRBLAMB00492199	Om Parkash, Daya Rani	21/6/2022
Date of Demand Notice & Amount in demand Notice (Rs.): 04-09-2021 & Rs. 1622852.94/-			
Description of Secured Assets: 26 Ward No. 11, Golden Park Mahesh Nagar, Ambala 133001 Haryana			
9	DRBLKAN00423218	Tejinder Kumar, Jyoti	21/6/2022
Date of Demand Notice & Amount in demand Notice (Rs.): 22-09-21 & Rs. 1328610.42/-			
Description of Secured Assets: Khewat No. 89 , khatauni no. 112, killa no 3/1/1 tellu singh colony gharaunda The. Gharaunda Karnal 132114 Haryana			
10	DBLADER00478970 & DBLADER00521149	Ravinder Kumar, Rajrani	21/6/2022
Date of Demand Notice & Amount in demand Notice (Rs.): 03-09-2021 & Rs. 1246254.81/-			
Description of Secured Assets: Land Measuring 19.25 Marla, House In Village Muradgarh, Tehsil Indri Distt Karnal, Karnal 132041, Haryana			
11	DRBLYAM00417692	Bal Krishan, Jasvir Kaur, Radhe Shyam	21/6/2022
Date of Demand Notice & Amount in demand Notice (Rs.): 03-09-2021 & Rs. 1589320.33/-			
Description of Secured Assets: Plot No. 14 kh. No. 124/11 Ram Kishan Colony, Ambala cantt. Ambala - 133001			
12	DRBLYAM00419101	Kuldeep Kumar, Mrs. Shiksha	22/6/2022
Date of Demand Notice & Amount in demand Notice (Rs.): 12-02-2019 & Rs. 1564096.62			
Description of Secured Assets: H. No. 10/12, Situated at Satatoin Majari, Shahabad, dist. Kurukshetra, Karnal 136135 Haryana</			

काशी विश्वनाथ, श्रीकृष्ण जन्मस्थान फिर से पाने का प्रयास करेंगे : विहिप

जनसत्ता ब्यूरो
नई दिल्ली, 25 जून।

विश्व हिंदू परिषद (विहिप) के कार्यकारी अध्यक्ष आलोक कुमार ने शनिवार को कहा कि संघटन शांतिपूर्ण तरीकों से कानून और संविधान के ढांचे के भीतर काशी विश्वनाथ मंदिर और मथुरा स्थित श्रीकृष्ण जन्म स्थान के मूल स्थलों को फिर

से प्राप्त करने का प्रयास करेगा। कांचीपुरम में आयोजित विहिप केंद्रीय संचालन परिषद की बैठक के स्थान पर पत्रकारों से बातचीत में कुमार ने कहा कि चूकि मामले अदालत में हैं, इसलिए यह उचित होगा कि दोनों पक्ष अदालत के फैसले का इंतजार करें। विहिप ने नूपुर शर्मा और नवीन जिंदल की टिप्पणियों को लेकर देशभर में धार्मिक कट्टरपंथियों द्वारा हाल में की गई हिंसा और संपत्तियों, सरकारी संस्थानों को नुकसान

पहुंचाए जाने और पुलिस पर हमले किए जाने की निंदा की। विहिप के कार्यकारी अध्यक्ष ने कहा कि कि भारत संविधान से चलता है, शरिया कानूनों से नहीं। किसी भी भीड़ को किसी को भी दोषी घोषित करना का अधिकार नहीं है। उन्होंने कहा कि विहिप मंदिरों को राज् सरकारों के चंगुल से मुक्त कराने और इनका प्रबंधन हिंदू समाज को सौंपने के लिए अपना आंदोलन तेज करेगी।

दिल्ली जल बोर्ड: राज. क्षेत्र दिल्ली सरकार
कार्यालय: मुख्य अभियंता (जल) प्रोजेक्ट-1, झण्डाभवन, दिल्ली-110005
ई-मेल आईडी: ee.l.djb@gmail.com टेलीफोन नं. No. 011-23681009

एस एनआईटी सं. 6 (2022-23) पुनर्आमंत्रित

क्रम सं.	कार्य का विवरण	अनुमानित अनुबंध मूल्य (इंजीनी) (रु.)	धरोहर राशि (रु.)	निविदा प्रोबेशन शुल्क (रु.)	निविदा जारी की तिथि/निविदा आईडी	निविदा प्राप्ति की तिथि/अंतिम तिथि/समय
1-	मालवीय नगर (एसी-43), नई दिल्ली में विभिन्न स्थानों पर तीव्रता से पिट का निर्माण।	रु. 3402028/-	रु. 68100/-	रु. 500/-	25.06.2022 2022_DJB_225112.1	01-07-2022 के 5.00 बजे अप.

इस संबंध में अधिक विवरण वेबसाइट <https://govtprocurement.dhli.gov.in> पर देखें।

हस्ता./-
कमल किशोर हरित
उप एसई (प्रोजेक्ट) डब्ल्यू-1
विज्ञा. सं. जे.एस.सी. 209 (2022-23)

कोईना रोके, मास्क पहनें, शारीरिक दूरी का पालन करें, हाथों को स्वच्छ रखें

क्र. सं.	कर्जदार(रॉ)/सह-कर्जदार(रॉ) के नाम	मांग सूचना की तिथि तथा राशि	अचल सम्पत्ति का विवरण	आरक्षित मूल्य	जमा धरोहर राशि	कुल बकाया ऋण	कबजे का प्रकार
1.	ऋण खाता संख्या X0HEDEH0000239351) 1. अश्विनयु सिंह, पता: मकान नंबर 31 ब्लॉक जी पहली मॉडल पालम विहार गुडगांव, हरियाणा-122001 2. द्विदिती एजुकेशन सर्विसेज प्राइवेट लिमिटेड, पता: नंबर 1 तीसरी मॉडल कृष्णा मार्केट, कालकाजी, नई दिल्ली-110019। 3. अजय सिंह चौहान, पता: हाउस नंबर 31 ब्लॉक जी पहली मॉडल पालम विहार गुडगांव, हरियाणा-122001।	05-10-2020 रु. 1,94,21,051.30/- [रूपये एक करोड़ चौवन लाख इक्कोस हजार इक्यावन एवं तीस पैसे मात्र]	परिसर/इकाई संख्या एएफए-5 ब्लॉक-सी में माप 912.78 वर्ग फुट, 'ओमेक्स प्लाना' गांव फाजिलपुर, शासरा और घासोला, सोहना रोड, गुडगांव में स्थित	रु. 35,00,000/- [रूपये पैंतीस लाख मात्र]	रु. 3,50,000/- [रूपये तीन लाख पचास हजार मात्र]	रु. 2,28,82,830.44/- [रूपये दो करोड़ अट्ठाईस लाख ब्यासी हजार आठ सौ तीस एवं चौबीसवीस पैसे मात्र]	भौतिक
2.	ऋण खाता संख्या ऋण खाता संख्या X0HEDEH00002952967, X0HEDEH00003075056, HE02DEH0000004155) 1. राहुल शर्मा 2. निखिल शर्मा 3. सुरीता 4. चंद भार्गव 1 से 4 का पता: म.नं. ए-30/2 शांकी मार्ग गली नं. 1 मौजपुर दिल्ली, नई दिल्ली -110053 5. राहुल डेवर्स पता: ए-31/7-सी मेन रोड मौजपुर उत्तर पूर्व दिल्ली, नई दिल्ली - 110053	13.09.2021 रु. 1,08,10,247.09 [रूपये एक करोड़ आठ लाख दस हजार दो सौ सैंतालीस एवं नौ पैसे मात्र]	सम्पत्ति सं. ए-30/2 का समस्त भाग, माप 80 वर्ग गज, पुराना प्लॉट नंबर ए-31/4, खसरा संख्या 384/2(2-7) में से, ग्राम मौजपुर, शांकी मार्ग को आबादी में, गली नं. 01, मौजपुर, इलाका शाहदरा दिल्ली, सीमाई ; पूर्व - श्री श्याम सिंह की संपत्ति, पश्चिम - तिक्तक राम की संपत्ति, उत्तर - गली 10 फीट, दक्षिण - दूसरी की संपत्ति	रु. 99,00,000/- [रूपये नौ लाख नब्बे हजार मात्र]	रु. 9,90,000/- [रूपये नौ लाख नब्बे हजार मात्र]	रु. 1,22,85,147.81/- [रूपये एक करोड़ ब्यास लाख पचास हजार एक सौ सैंतालीस एवं इक्कीस पैसे मात्र]	भौतिक
3.	ऋण खाता संख्या - X0HEEDL00002737028, X0HEEDL00002837338 और X0HEEDL00004220746 कर्जदार और सह-कर्जदार: - 1. लक्ष्मण शंकर 2. राजेश की उर्फ राजेश 3. कविता एस उर्फ कविता 4. राजनी आर उर्फ राजनी 5. भाया टी उर्फ भाया 1 से 5 का पता : मकान नं.-16, तिपरा सेक्टर-57 गुरुग्राम, हरियाणा-122003 6. फ्लेक्स फिटनेस ग्रुप पता: दुकान संख्या-2, तिपरा सेक्टर-57 गुरुग्राम, हरियाणा-122003। 7. ब्रह्मपाल पता: म.नं.-16, तिपरा शम्भुपुर, सेक्टर-57 गुडगांव, हरियाणा-122003	17.03-2022 रु. 1,04,69,714.28/- [रूपये एक लाख चार लाख नब्बे हजार सात सौ चौदह एवं अट्ठाईस पैसे मात्र]	मकान नया नंबर 16, खेतत खाता नंबर 84/92 मुनिलिख नंबर 16 क्रिस्ता नंबर 3/1 (1-3), 4/2 मिस्ट (4-12) में से, क्षेत्रफल माप 1 कनाल-9 मरला 7 सरसई, (870 वर्ग गज) का समस्त भाग, ग्राम तिपरा तहसील और जिला गुरुग्राम, हरियाणा में स्थित, इसके बाद "उक्त संपत्ति" के रूप में सन्धिपत्र।	रु. 1,70,00,000/- [रूपये एक करोड़ सतर लाख मात्र]	रु. 17,00,000/- [रूपये सत्रह लाख मात्र]	रु. 1,13,67,044.58/- [रूपये एक करोड़ तेरह लाख सड़सठ हजार चौबीसवीस एवं अट्ठाईस पैसे मात्र]	सांकेतिक
4.	ऋण खाता सं. X0HEEDL00001653016) 1. मनोज कुमार शर्मा पता : डीसी-822, डब्ल्यूआ कॉलोनी, फरीदाबाद, फरीदाबाद-121001 2. नीलम शर्मा पता : डीसी-822, डब्ल्यूआ कॉलोनी, फरीदाबाद, फरीदाबाद-121001	12.06.2021	मकान नं. डीसी-822 (पुराना नं. 95) का सम्पूर्ण भाग, माप 150 वर्ग गज, बाका मीजा डब्ल्यूआ, तहसील एवं जिला फरीदाबाद, हरियाणा में स्थित	रु. 26,00,000/- [रूपये छब्बीस लाख मात्र]	रु. 2,60,000/- [रूपये दो लाख सठ हजार मात्र]	रु. 57,56,352.82/- [रूपये सत्तार लाख छपन हजार तीन सौ ब्यावन एवं ब्यासी पैसे मात्र]	सांकेतिक
5.	ऋण खाता संख्या X0HEDEH00001372856) 1. स्वयंभू रमानंद गुप्त 2. नीता गुप्त 3. मुनेश गुप्त 4. योगेश गुप्त उपरोक्त सभी का पता: प्लॉट नंबर II-ए-164 नेहरू नगर, गाजियाबाद, उ.प्र. - 201001	26.09.2018 रु. 1,21,80,580.62 [रूपये एक करोड़ इक्कीस लाख अस्सी हजार चौंसठ अस्सी एवं ब्यास पैसे मात्र]	सम्पत्ति माप 167.45 वर्ग मीटर, प्लॉट नं. IIA/164, नेहरू नगर, गाजियाबाद, उ.प्र. में स्थित	रु. 1,40,00,000/- [रूपये एक करोड़ चालीस लाख मात्र]	रु. 14,00,000/- [रूपये चौदह लाख मात्र]	रु. 1,54,88,903.26 /- [रूपये एक करोड़ चौवन लाख अठ्ठासी हजार नौ सौ तीन एवं छब्बीस पैसे मात्र]	सांकेतिक
6.	ऋण खाता सं. X0HEDEH00001948896 1. विजयजीत पॉल 2. बस्ती पॉल सौं निवासी: 4/4609 गली नं -4 अजीत नगर गांधी नगर, नई दिल्ली-110031 3. मेरस पॉल मैनुफैक्चरिंग वर्क्स IX/4656 गली नं- 2 पश्चिम सीलमपुर अजीत नगर, नई दिल्ली 110031 4. दुर्गा प्रसाद सामंत 9/5562 गली नं-8 पुराना सीलमपुर गांधीनगर, नई दिल्ली 110031	10.06.2021	भूमि माप 37.5 वर्गगज (कवित भाग), सम्पत्ति सं. IX/4609 का भाग, माप 75 वर्ग गज, खसरा नं. 164 एवं 165, आबादी गली नं. 4, अजीत नगर, गांधी नगर, क्षेत्र ग्राम सीलमपुर, इलाका शाहदरा, दिल्ली-110031 में स्थित। सीमाई : पूर्व - अन्य सम्पत्ति, उत्तर - अन्य की सम्पत्ति, पश्चिम : गली, दक्षिण : अन्य की सम्पत्ति	रु. 33,00,000/- [रूपये तीस लाख मात्र]	रु. 3,30,000/- [रूपये तीन लाख तीस हजार मात्र]	रु. 59,45,002.83 /- [रूपये उनसठ लाख पैंतालीस हजार दो सौ तिरासी पैसे मात्र]	भौतिक
7.	ऋण खाता संख्या X0HEDEH00003010238, HE02DEH00000005490, X0HEEDL00003192410 X0HEDEH00003010234, HE02DEH00000003288, X0HEDEH00003192176) 1. डिप्टिन डिटेल पता: 97, दूसरी मॉडल, बजाज हाउस, बाजार, दक्षिण दिल्ली, दिल्ली - 110019। 2. नीरज जाजू, पता: दूसरी मॉडल, 97, बजाज हाउस, बाजार, दक्षिण दिल्ली, दिल्ली - 110019 3. श्री नरसिंह एजुकेशन कंसल्टिंग प्राइवेट लिमिटेड पता: प्लॉट नंबर-45 पॉखिंग चौकलक-बैक्यू, मार्केट, नाँव बेटर दिल्ली, दिल्ली - 110088 4. अनुरव जाजू, पता: हाउस नंबर-ई-122, 2सरी मॉडल, ग्रेटर कैलास-1, नई दिल्ली-110048 5. रितु जाजू, पता: 122, दूसरी मॉडल, ई-ब्लॉक, जो के 1, ग्रेटर कैलास, नई दिल्ली-110048. 6. सरला शारदा, पता: शीन्सू-45, सालीमार बाग, नई दिल्ली-110088.	17.01.2022 रु. 4,77,00,371.11 [रूपये चार करोड़ सत्तर लाख तीन सौ इक्कठार एवं ब्यास पैसे मात्र]	संपत्ति संख्या 1: स्कूल साइट नर्सरी स्कूल (एनएस-02) क्षेत्रफल 0.277 एकड़ (1340.68 वर्ग गज), निर्माण क्षेत्र 8687 वर्ग फुट के साथ, ब्लॉक-ए, साइड रिटो- II, फेज- I, सेक्टर-49, गुडगांव में स्थित, सीमाई ; पूर्व - सड़क, पश्चिम - आरपीएस स्कूल, उत्तर - राम शर्मि आश्रम, दक्षिण - खाली प्लॉट	रु. 3,35,00,000/- [रूपये तीन करोड़ पैंतीस लाख मात्र]	रु. 33,50,000/- [रूपये तीस लाख पचास हजार मात्र]	रु. 4,99,16,468.62/- [रूपये चार करोड़ नव्यावन लाख सौह्र हजार चार सौ अड़सठ एवं ब्यास पैसे मात्र]	सांकेतिक
8.	ऋण खाता संख्या X0HEEDL00001427100 और X0HEDEH00001922085) 1. स्वयंभू अश्विनी कुमार आहूजा अपने कानूनी उत्तराधिकारी के माध्यम से (विवरण अज्ञात) 2. प्रानी आहूजा 3. केवल आहूजा 4. आहूजा समिट एजेंसी उपरोक्त सभी का पता: आई-35 गली नं -34 मॉडर्न पार्क आदर्श नगर, नई दिल्ली - 110033	08.11.2021 रु. 1,18,22,640.6 [रूपये एक करोड़ अठ्ठास लाख ब्यास हजार छः सौ चालीस मात्र]	संपत्ति प्लॉट आई-35 के आधे हिस्से का सम्पूर्ण भाग, माप 100 वर्ग गज, खसरा नंबर 68 में से, चौब सराय पीपल थला के क्षेत्र में, अज आबादी मॉडर्न पार्क, दिल्ली	रु. 1,25,00,000/- [रूपये एक करोड़ पच्चीस लाख मात्र]	रु. 12,50,000/- [रूपये बारह लाख पचास हजार मात्र]	रु. 1,23,83,401.09/- [रूपये एक करोड़ तेरस लाख तिरासी हजार चार सौ एक एवं नौ पैसे मात्र]	सांकेतिक
9.	ऋण खाता संख्या X0HEEDL00001427100 और X0HEEDL00001427100 1. मन मोहन सिंह 2. ज्योति सिंह सभी का पता : मकान नंबर-94/23, प्लॉट नं. 1,2,3, दिल्ली-110084	31.07.2020 रु. 1,88,43,041.67 /- [रूपये एक करोड़ तिरासी लाख सैंतालीस हजार इकतालीस एवं सड़सठ पैसे मात्र]	प्लॉट नंबर 1 (माप 500 वर्ग गज, खसरा नंबर 94/23), ब्लॉक-बी, बाबा कॉलोनी, दिल्ली	रु. 1,20,00,000/- [रूपये एक करोड़ बीस लाख मात्र]	रु. 12,00,000/- [रूपये बारह लाख मात्र]	रु. 1,60,46,365.71 /- [रूपये एक करोड़ साठ लाख छियासीस हजार तीन सौ पैसठ एवं इक्कठार पैसे मात्र]	सांकेतिक
10.	ऋण खाता संख्या X0HEEDL00001501693) 1. सोनू कुमार पर. मकान नं 1/45, गुलाब वाटिका लोनी, दिल्ली-201102 इसके अलावा: संपत्ति सं. डी-774, प्लॉट नं. 593, गली नं. 3, अशोक नगर, शाहदरा दिल्ली-201102 इसके अलावा: नं. 92-ए, गली नंबर 5, गांव बेहटा हाजीपुर कॉलोनी, गुलाब वाटिका लोनी, दिल्ली-201102 2. इंदरा पता: मकान नं 1/45, गुलाब वाटिका लोनी, दिल्ली-201102	14.12.2018 रु. 1,40,19,379.12/- [रूपये एक करोड़ चालीस लाख उन्नीस हजार तीन सौ उन्नीस एवं बारह पैसे मात्र]	संपत्ति 1. सं. डी-774, प्लॉट नं. 593 पर निर्मित, क्षेत्रफल कुल 200 वर्ग गज में से 100 वर्ग गज, खसरा नं. 660 ब्लॉक सी गांव खसोली आबादी, गली नंबर 3 अशोक नगर इलाका शाहदरा दिल्ली	रु. 94,00,000/- [रूपये चौवन लाख मात्र]	रु. 9,40,000/- [रूपये नौ लाख चालीस हजार मात्र]	रु. 1,85,33,853.88/- [रूपये एक करोड़ पचास सौ चालीस हजार आठ सौ तिरपन एवं अठ्ठासी पैसे मात्र]	सांकेतिक
11.	ऋण खाता संख्या - X0HEEDL00002593577 और HE02EDL00000001629) कर्जदार और सह-कर्जदार- 1. अश्विनी कुमार कानूनी उत्तराधिकारी स्वामी चोपड़ा प्रसाद के पुत्र 2. अश्विनी कुमार कानूनी उत्तराधिकारी स्वामी प्रसाद के पुत्र 3. अश्विनी कुमार पता: प्लॉट नंबर 58, बॉकेट-बी-4, एनएचपीसी सोसाइटी, जलवायु विहार अपार्टमेंट के पास, ग्रेटर नोएडा, उत्तर प्रदेश - 201310 इसके अलावा: - ए -42, दूसरी मॉडल, सेक्टर -63, नोएडा, उत्तर प्रदेश - 201301 साथ ही:- 319- ई, साकेत कॉलोनी, अजबपुर कला, देहरादून-248001 इसके अलावा: 18724, कामेस-पेयन्ट, सरतगा, सीए-095070, कैलिफोर्निया, अमेरिका ईमेल आईडी- kumarashwini@gmail.com 4. एरिदन टेकनोलॉजी प्राइवेट लिमिटेड (इसके प्रधान अधिकारी के माध्यम से सेवा) पता: प्लॉट नंबर 58, बॉकेट-बी-4, एनएचपीसी सोसाइटी, जलवायु विहार अपार्टमेंट के पास, ग्रेटर नोएडा, उत्तर प्रदेश - 201310 इसके अलावा: - एरिदन टेकनोलॉजी प्राइवेट लिमिटेड (इसके प्रधान अधिकारी के माध्यम से सेवा) 319-ई, साकेत कॉलोनी, अजबपुर कला, देहरादून -248001 इसके अलावा: पंजीकृत पता: एरिदन टेकनोलॉजी प्राइवेट लिमिटेड एच-9/9, पहली मॉडल, मालवीय नगर, नई दिल्ली -110017 ईमेल: yprasad45@gmail.com 5. प्रसाद एण्डको इंटरट्रेडिंग प्राइवेट लिमिटेड (इसके प्रधान अधिकारी के माध्यम से सेवा) पता: प्लॉट नंबर 58, बॉकेट-बी-4, एनएचपीसी सोसाइटी, जलवायु विहार अपार्टमेंट के पास, ग्रेटर नोएडा, उत्तर प्रदेश - 201310 साथ ही:- 319- ई, साकेत कॉलोनी, अजबपुर कला, देहरादून-248 001 इसके अलावा: - पंजीकृत पता फ्लैट नंबर 102, सुरेश अपार्टमेंट उत्तर एच.के.पुरे पटना, बिहार- 800013 पंजीकृत ईमेल - kumarashwini@gmail.com	16.03.2022 रु. 7,67,50,991.74/- [रूपये सात करोड़ सड़सठ लाख पचास हजार नौ सौ इक्यावन एवं चौबीस पैसे मात्र]	संपत्ति:- 1 ग्रेटर नोएडा, जिला गौतमबुद्ध नगर, उत्तर प्रदेश में 356,730 वर्ग मीटर के क्षेत्रफल वाले प्लॉट नंबर 6, सेक्टर-बी-4 में एनएचपीसी के एनबीएफटी सहकारी आवास समिति लिमिटेड में यूनिट नंबर 58 का समस्त भाग	रु. 5,60,00,000/- [रूपये पांच करोड़ साठ लाख मात्र]	रु. 56,00,000/- [रूपये छपन लाख मात्र]	रु. 7,67,50,991.74/- [रूपये सात करोड़ सड़सठ लाख पचास हजार नौ सौ इक्यावन एवं चौबीस पैसे मात्र]	सांकेतिक
			संपत्ति:- 2 खतीनी क्रमांक 1137 (खतीनी 1417 से 1422 फसली के अनुसार) भूमि का समस्त भाग, नं. 561 व (पुराना खसरा संख्या 319 मिन) क्षेत्रफल माप 0.095 हेक्टेयर (या 0.235 एकड़) (अनुसूची ए) भूमि खतीनी खाता संख्या 1243 (खतीनी संख्या 1417 से 1412 फसली के अनुसार) 561 व (पुराना खसरा संख्या 319 मिन) 0.095 हेक्टेयर या 950 वर्ग मीटर (या 0.235 एकड़) (अनुसूची बी) और खतीनी खाता संख्या 1138 (खतीनी 1417 से 1422 फसली के अनुसार) खसरा संख्या .561 व (पुराना खसरा संख्या 319 मिन) क्षेत्रफल माप 0.154 हेक्टेयर या 0.38 एकड़ (लोकन राजव्य रिफॉर्ड में डाला गया क्षेत्र 0.1140 हेक्टेयर है।) (अनुसूची सी) मीजा अजबपुर कला, परगना सेंट्रल दूत, जिला देहरादून (उत्तराखण्ड) में स्थित है।	रु. 1,50,00,000/- [रूपये एक करोड़ पचास लाख मात्र]	रु. 15,00,000/- [रूपये पंद्रह लाख मात्र]		

प्रपत्र ए
सार्वजनिक उद्योगिया
[भारत दिवाला तथा दिवालीया मंडल (कॉर्पोरेट व्यक्तियों के लिए दिवाला प्रस्ताव प्रक्रिया) विनियमन, 2016 के विनियमन 6 के अंतर्गत]
लार्क लॉजिस्टिक्स प्राइवेट लिमिटेड के क्रेडिटॉरों के ध्यानार्थ

संबंधित विवरण

क्र. सं.	कॉर्पोरेट ऋणधारक का नाम	लार्क लॉजिस्टिक्स प्राइवेट लिमिटेड
1.	कॉर्पोरेट ऋणधारक का नाम	लार्क लॉजिस्टिक्स प्राइवेट लिमिटेड
2.	कॉर्पोरेट ऋणधारक के नियम की तिथि	31.08.2006
3.	सह-प्राधिकृत विश्व बैंक अंतर्गत कॉर्पोरेट ऋणधारक नियमित/पंजीकृत है	कम्पनी रजिस्ट्रार-दिल्ली
4.	कॉर्पोरेट ऋणधारक संख्या/कॉर्पोरेट ऋणधारक लिमिटेड लायबिलिटी पहचान संख्या	U63090DL2006PTC152804
5.	कॉर्पोरेट ऋणधारक के पंजीकृत कार्यालय का पता	पंजीकृत कार्यालय-519, उज्ज्वल, 12 ओरियन बिल्डिंग, प्रधान कार्यालय (यदि कोई हो) का पता नेहरू प्लेस, नई दिल्ली-110019, भारत
6.	कॉर्पोरेट ऋणधारक के संदर्भ में दिवाला आगमन की तिथि	20.06.2022 (आदेश 23.06.2022 को प्राप्त की गई)
7.	दिवाला प्रस्ताव प्रक्रिया के समयांत की अनुमानित तिथि	20.12.2022 अर्थात् आदेश की प्रति प्राप्ति की तिथि से 180 दिन
8.	अंतिम प्रस्ताव प्रिफरन्स का नाम, पंजीकरण संख्या, जो अंतिम प्रस्ताव प्रिफरन्स के रूप में कार्यरत है	प्रमोद कुमार गुप्ता नं. सं. IBB/LIPA-001/IP-P01329/2018-2019/12075
9.	कोई भी तथा पंजीकृत अंतिम प्रस्ताव प्रिफरन्स का नाम एवं ईमेल:	पता: बी-1/10, निम्न प.उत्तर, हीन खास, दक्षिण, नई दिल्ली, राष्ट्रीय राजधानी क्षेत्र दिल्ली-110016 ई-मेल: variety.financial@gmail.com
10.	अंतिम प्रस्ताव प्रिफरन्स के साथ पत्रकार के लिपे प्रकृत होने वाला पता तथा ईमेल	पता: बी-1/10, निम्न प.उत्तर, हीन खास, दक्षिण, नई दिल्ली, राष्ट्रीय राजधानी क्षेत्र दिल्ली-110016 ईमेल: crip.larklogistics@gmail.com
11.	दावे जमा करने की अंतिम तिथि	27.7.2022 अर्थात् आदेश की प्रति प्राप्ति की तिथि से 14 दिन
12.	क्रेडिटॉर का वर्ग यदि कोई हो, धारा 21 की उप धारा (6T) के अंतर्गत (बी) के अंतर्गत, अंतिम प्रस्ताव प्रिफरन्स द्वारा सुनिश्चित किया जा	इस धरा में क्रेडिटॉर का कोई वर्ग सुनिश्चित नहीं।
13.	किसी वर्ग में क्रेडिटॉरों के प्राधिकृत प्रतिनिधि के रूप में कार्य करने के लिपे धारा 21 के अंतर्गत इन्सॉल्वेंसी प्रिफरन्स का नाम (प्रत्येक वर्ग से तीन नाम)	लागू नहीं।
14.	(क) संपत्ति प्राप्त तथा (ख) प्राधिकृत प्रतिनिधियों का विवरण	वेब लिंक: https://www.ibbt.gov.in/home/downloads भौतिक पता: बी-1/10, निम्न प.उत्तर, हीन खास, दक्षिण, नई दिल्ली, राष्ट्रीय राजधानी क्षेत्र दिल्ली-110016

एतद्वारा सूचित किया जाता है कि राष्ट्रीय कम्पनी विधि अधिनियम, दिल्ली पॉट नं 30.06.2022 को लार्क लॉजिस्टिक्स प्राइवेट लिमिटेड के संदर्भ में कॉर्पोरेट इन्सॉल्वेंसी प्रस्ताव प्रक्रिया शुरू करने का आदेश दिया है। लार्क लॉजिस्टिक्स प्राइवेट लिमिटेड के क्रेडिटॉरों को निर्देश दिया जाता है कि प्रिफरेंस सं. 10 में वर्णित पत्र पर अंतिम प्रस्ताव प्रिफरन्स के पास 7.7.2022 को या उसके पूर्व प्रमाण के साथ अपने दावे जमा करें। फाइनल क्रेडिटॉरों केवल इन्फॉर्मल पद्धति से ही प्रमाण के साथ अपने दावे जमा कर सकते हैं। अन्य सभी क्रेडिटॉरों को प्रमाण, डाकू डाक अथवा इन्फॉर्मल माध्यम से प्रमाण के साथ अपने दावे जमा कर सकते हैं। प्रिफरेंस सं. 12 के समया तथा सूचीबद्ध किसी वर्ग से संबंधित विनिश्चि क्रेडिटॉर प्राप्त सौच में वर्ग के प्राधिकृत प्रतिनिधि के रूप में कार्य करने के लिपे (यदि निर्दिष्ट करें) प्रिफरेंस सं. 13 के समया सूचीबद्ध तीन इन्सॉल्वेंसी में से प्राधिकृत प्रतिनिधि की अपनी परत को दर्शाएँ; लागू नहीं। दावे का गठन अथवा प्राथमिक प्रमाण जमा करने पर दंडित किया जा सकता है। दावे का प्रमाण प्राप्त दिवाला तथा दिवालीया मंडल (कॉर्पोरेट व्यक्तियों के लिपे दिवाला प्रस्ताव प्रक्रिया) विनियमन, 2016 के चैप्टर IV के अनुसार जमा किया जायेगा। दावे का प्रमाण निम्न लिखित प्रपत्रों में जमा किये जा सकते हैं। प्रपत्र को: कर्मियों तथा कर्मचारियों को छोड़कर ऑपरेशनल क्रेडिटॉरों द्वारा दावे प्रपत्र सौ: कर्मियों तथा पंजीकृत अंतिम प्रस्ताव प्रिफरन्स के अंतर्गत प्रपत्र सौ: कर्मियों अथवा कर्मचारियों द्वारा दावे प्रपत्र सौ: कर्मियों अथवा कर्मचारियों के किसी प्राधिकृत प्रतिनिधियों द्वारा जमा किये गये दावे प्रपत्र एच: कर्मियों अथवा कर्मचारियों के अतिरिक्त अन्य क्रेडिटॉरों द्वारा दावे।

हस्ता./-
प्रमोद कुमार गुप्ता
अंतिम प्रस्ताव प्रिफरन्स
तिथि: 24.06.2022
स्थान: दिल्ली

पंजी. सं. IBB/LIPA-001/IP-P01329/2018-2019/12075

कच्चा सूचना
(प्रतिभूति हित प्रवर्तन नियम, 2002 के नियम 8(1) के साथ पड़ित परिशिष्ट IV के अनुसार)

DCB BANK

वित्तीय परिसम्पत्तियों के प्रतिभूतिकरण एवं पुनर्निर्माण और प्रतिभूति हित प्रवर्तन अधिनियम, 2002 के प्रवर्तन अधिनियम के प्राधिकृत अधिकारी के तौर पर अयोध्याशर्मा तथा प्रतिभूति हित प्रवर्तन अधिनियम, 2002 के नियम 3 के साथ पड़ित धारा 13(2) के अंतर्गत प्रवर्तन अधिकारों का प्रयोग करते हुए कथित अधिनियम, 2002 की धारा 13(2) के अंतर्गत एक मांग सूचना जारी की जिसमें नीचे कॉलम नं. 3 में वर्णित कर्जदारों/सह-कर्जदारों को कथित मांग सूचना की प्राप्ति की तिथि से 60 दिनों के भीतर कथित मांग सूचना में वर्णित राशि का पुनर्मुताबत करने के लिए कहा गया।

क्र. सं.	लोन खाता	कर्जदार/ सह-कर्जदार	प्रतीकालक कबजे की तिथि
1.	DRBLAMB00483455	दिनेश सूदन, मनोष कुमार, पूजा शर्मा	21.6.2022
मांग नोटिस की तिथि और मांग नोटिस राशि (रु.): 04-09-2021 और रु. 689998.39/-			
प्रतिभूत संपत्तियों का विवरण: एच.एन. 2271, सुभाष नगर, बलदेव, अंबाला-134007 हरियाणा			
2.	DBLAINE00469391	विजय कुमार, रितु देवी	21.6.2022
मांग नोटिस की तिथि और मांग नोटिस राशि(रु.): 04-09-2021 और रु. 646511.40/-			
प्रतिभूत आस्तियों का विवरण: ग्राम गढ़ी जहान, तहसील इंद्री, जिला करनाल, करनाल हरियाणा-132041 में 2.5 मरला माफ़ेथर का मकान			
3.	DRBLKANO0485942	कुलदीप सिंह, मंदीप कौर	21.6.2022
मांग नोटिस की तिथि और मांग नोटिस राशि (रु.): 14-01-2022 और रु. 562391.36/-			
सुरक्षित संपत्तियों का विवरण: गली नंबर 7, दुर्गा दुर्गा बस्ती, फुसगढ़ रोड, करनाल, करनाल - 132001, हरियाणा			
4.	DRBLPUC00460224	रमेश कुमार, श्रीमती भगवती	21.6.2022
मांग नोटिस की तिथि और मांग नोटिस राशि (रु.): 20-01-2020 और रु. 1144135.95			
प्रतिभूत संपत्तियों का विवरण: 2960 सिंहपुरा कॉलोनी, बरारा अंबाला बराड़ा - 133201 हरियाणा			
5.	DRBLAMB00444146	राजीव कुमार, श्रीमती नीलम	21.6.2022
मांग नोटिस की तिथि और मांग नोटिस राशि (रु.): 04-09-2021 और रु. 1973432.60 /-			
सुरक्षित संपत्तियों का विवरण: न्यू जनकपुरी अंबाला कैंट, अंबाला - 133001, हरियाणा में स्थित एच. नंबर 26ए,			
6.	DRHLKANO0492914	अनिल कुमार, श्रीमती नीलम	21.6.2022
मांग नोटिस की तिथि और मांग नोटिस में राशि (रु.):17-11-2021 और रु. 1755997.32			
सुरक्षित संपत्तियों का विवरण: खाता सं			